

prototypes not exceeding two in number of each type of sample and drawings, blue prints, technical maps and charts from the whole of basic, auxiliary and additional duties of customs leviable thereon, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-8055/84]

- (2) A copy of Notification No. G.S.R. 221(E) (Hindi and English versions) published in Gazette of India dated the 24th March, 1984 together with an explanatory memorandum making certain amendment to Notification No. 51/70 CE dated the 1st March, 1970 so as to include Electronic Stencil Scanners in the dutiable list of office machines under item 33D of the Central Excise Tariff, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-8056/84]

- (3) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, for the year ended the 30th June, 1983 along with Audited Accounts, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981.

[Placed in Library. See No. LT-8057/84]

**Export of Switchgear and Controlgear
(Quality Control and Inspection)
Rules, 1984 and Annual Report
etc. of the Federation of
Indian Export Organi-
sations, New Delhi
for 1982-83**

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE

AND IN THE DEPARTMENT OF
SUPPLY (SHRI NIHAR RANJAN
LASKAR): Sir, on behalf Shri P.A.
Sangma I beg to lay on the Table—

- (1) A copy of the Export of Switchgear and Controlgear (Quality Control and Inspection) Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 730 in Gazette of India dated the 10th March, 1984, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-8058/84]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-8059/84]

12.18 hrs

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the Table the following eleven Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 23rd March, 1984 :—

- (1) The Asiatic Society Bill, 1984.

- (2) The Appropriation (Vote on Account) Bill, 1984
- (3) The Appropriation Bill, 1984.
- (4) The Appropriation (No. 2) Bill, 1984.
- (5) The Appropriation (Railways) Bill, 1984.
- (6) The Appropriation (Railways) No. 2 Bill, 1984.
- (7) The Appropriation (Railways) No. 3 Bill, 1984.
- (8) The Pondicherry Appropriation (Vote on Account) Bill, 1984.
- (9) The Pondicherry Appropriation Bill, 1984.
- (10) The Punjab Appropriation (Vote on Account) Bill, 1984.
- (11) The Punjab Appropriation Bill, 1984.

— — —

12.19 hrs.

PUBLIC ACCOUNTS COMMITTEE

185th Report

SHRI SUNIL MAITRA (Calcutta North East) : Sir, I beg to present the Hundred and Eighty-fifth Report (Hindi and English versions) of the Public Accounts Committee on Action taken by Government on the recommendations contained in their Hundred and Fiftieth Report on Receipts of Union Territory of Delhi—Stamps Duties and Registration Fees—Evasion/Avoidance of Higher Rates of Stamp Duty.

— — —

12.20 hrs.

(Interruptions)

(At this stage, Shri R.N. Rakesh and Shri A. Neelalohithadasan Nadar came and sat on the floor near the Table).

12.21 hrs.

STATEMENT RE. SUSPENSION OF PAYMENTS BY THE RESERVE BANK OF INDIA ON BEHALF OF GOVERNMENT OF WEST BENGAL

MR. DEPUTY-SPEAKER : Now, statement by Minister.

—Shri Pranab Mukherjee.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : Mr. Deputy Speaker, Sir, on March 23, 1984, in view of the persistence of unauthorised overdrafts the Reserve Bank of India suspended payments on behalf of West Bengal Government.

(Interruptions)

SHRI PRANAB MUKHERJEE : You wanted this statement. So I am making it.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur) : Sir, the hon. Member may be called after the statement.

12.22 hrs.

(At this stage, Shri R.N. Rakesh and Shri A. Neelalohithadasan Nadar went back to their seats)

MR. DEPUTY-SPEAKER : Order please. An important statement has to be made. He has some other work. I have allowed him. I request hon. Members to cooperate. Members must cooperate.

(Interruptions)

Mr. DEPUTY SPEAKER : Order please. This is not the way.

(Interruptions)